

the UGC in respect of determination and maintenance of standards.

(c) The guidelines have to be examined by the State Governments who will have to take action for establishing them. No date has been prescribed by which these Councils are to be set up.

Request of AIKVTA for Bilateral Talks

8826. PROF. NARAIN CHAND PARASHAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the All India Kendriya Vidyalayas Teachers' Association has been repeatedly asking since July, 1986 for bilateral talks with the Chairman of the Kendriya Vidyalaya Sangathan and has twice submitted agenda therefor;

(b) if so, what are the points on which the Association intends to have bilateral talks;

(c) what are the reasons for not holding such talks as yet; and

(d) the time by which the proposed talks are to be held ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) All India Kendriya Vidyalaya Teachers' Association has been approaching for bilateral talks since May, 1987.

(b) the Charter of the Demands of the All India Kendriya Vidyalaya Teachers' Association (AIKVTA) is given below in a Statement.

(c) and (d). The joint Consultative Machinery of the Kendriya Vidyalaya Sangathan has been set up and this provides the forum for consultation between the Associations and the Kendriya Vidyalaya Sangathan.

Statement

CHARTER OF DEMANDS

1. Representation of teacher's bodies on Kendriya Vidyalaya Sangathan and its Board of Governors; De-linking of Kendriya Vidyalaya teachers from those of Delhi Administration and other UTs in view of their all India transfer liabilities and other hardships.
2. Increase in internal promotion quota to 75% in general and special promotional avenues for WETs, PETs, Drawing Teachers, Music Teachers, Librarians, Home Science Teachers, Lab. Asstts., and Guarantee of three promotions in career abolition of cadre of Lab. attendants and revival of that of Lab. Assistants'.
3. Grant of time-bound selection grades to all categories of teachers i.e. after 8 years and introduction of super-selection grades and provision of Gratuity with CPF.
4. JCM at all levels and rationalisation of recruitment and promotion rules.
5. Withdrawal of 9 years' transfer policy and introduction of a humane transfer policy and grant of request transfers in Pub. Interest.
6. Restoration of March-May 1982 salary; 19th'83 Casual Leave; provision of employment to the wards of KVS' serving employees and stoppage of victimisation of AIKVTA office-bearers and activists.
7. Higher pay scales than those of Delhi and UT teachers; regularisation of services of Yoga, DN trial and adhoc teachers.

8. House for every teacher and special grade for Music Teachers.
9. Work-load as per present norms of KVS and extension of admissible privileges to reserved categories of KVS' employees.
10. Opening of Kendriya Vidyalayas at all district head quarters and provision of admission of local children to percentage.
11. Elaboration and liberalisation of Medical facilities.

Sd/-

(G.C. VYAS)
ADDL. GENERAL
SECRETARY AIKVTA

**Fire incident at Railway Workshop,
Kharagpur**

8827, SHRI NARAYAN CHOUBEY :
Will the MINISTER OF RAILWAYS be
pleased to state :

(a) whether a fire broke out in the
Railway workshop at Kharagpur on South
Eastern Railway on 22 March, 1988;

(b) the details of the materials lost and
the cost thereof;

(c) whether Government have conducted
any enquiry, if so, the findings thereof;
and

(d) the action taken thereon ?

THE MINISTER OF STATE OF THE
MINISTRY OF RAILWAYS (SHRI
MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) Eleven condemned coaches, which
were stabled in the Workshop Yard were
burnt due to the fire. The total loss is
about Rs. 45,000/-.

(c) and (d). A Committee was appointed
to conduct an enquiry into the fire incident.
The Committee has come to the conclusion
that the fire was accidental and no person
was particularly responsible for it. The
committee has given a number of

recommendations which are under
examination.

Survey on Malnutrition

8828. SHRI SHANTI DHARIWAL :
Will the Minister of HEALTH AND
FAMILY WELFARE be pleased to state :

(a) whether Government propose to
find out as to how many people in the
country suffer from mal-nutrition and by
consumption of various types of foodgrains
which cause malnutrition; and

(b) the steps taken by Government to
check the increasing effects of mal-nutrition
and the details in regard thereto ?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (KUMARI SAROJ KHA-
PARDE) : (a) and (b). According to the
survey conducted by National Nutrition
Monitoring Bureau, the percentage of
individuals consuming inadequate amount
of calories and protein is as follows ;

Kerala	4.6
Tamil Nadu	7.8
Karnataka	1.7
Andhra Pradesh	3.9
Maharashtra	7.7
Gujarat	1.4
Orissa	18.5
West Bengal	13.7

Malnutrition, being a multifeceted
problem, is being tackled from various
directions. Essential food items are
distributed through the fair price shops all
over the country. The following specific
nutrition programmes for the vulnerable
groups are being undertaken by different
Departments :

1. Prophylaxis programme against
blindness due to Vitamin 'A'
deficiency.